

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †786
TO BE ANSWERED ON- 12/12/2022

NUMBER OF TRIBAL COMMUNITIES

†786. SHRI MALOOK NAGAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal communities identified in the country, State-wise;
- (b) whether the Government has any proposal to include more castes/communities in the list of Scheduled Tribes; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): There are over 700 Scheduled Tribes notified under Article 342 of the Constitution of India, spread over different States and Union Territories (UT) of the country. Many tribes are notified in more than one State/UT. The list of Scheduled Tribes is State/UT specific and a community declared as a Scheduled Tribe in a State, need not be so in another State/UT. Number of Scheduled Tribe communities State/UT-wise identified in the country is annexed at **Annexure**.

(b) & (c): The Government of India has approved the modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the State Government/UT Administration concerned, can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) for consideration for amendment of legislation. All actions are taken as per these approved modalities.

Proposals for inclusion and other amendments in the list of Scheduled Tribes of any State are processed in accordance with these modalities, which is an ongoing process.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. †786 to be answered on 12.12.2022

State/UT wise number of Scheduled Tribes.

Sl	Name of State/UT	Number of entries of Scheduled Tribes.
1	Andhra Pradesh	34
2	Arunachal Pradesh	All tribes including 15 specifically mentioned.
3	Assam	29
4	Bihar	32
5	Chhattisgarh	42
6	Goa	08
7	Gujarat	29
8	Himachal Pradesh	10
9	Jammu and Kashmir	12
10	Jharkhand	33
11	Karnataka	50
12	Kerala	36
13	Ladakh	12
14	Madhya Pradesh	43
15	Maharashtra	45
16	Manipur	34
17	Meghalaya	17
18	Mizoram	15
19	Nagaland	05
20	Odisha	62
21	Rajasthan	12
22	Sikkim	04
23	Tamil Nadu	36
24	Telangana	32
25	Tripura	19
26	Uttarakhand	05
27	Uttar Pradesh	15
28	West Bengal	40
29	Puducherry	01
30	Andaman & Nicobar	06
31	Dadar & Nagar Haveli	07
32	Daman & Diu	05
33	Lakshadweep	All inhabitants of the Laccadive, Minicoy and Aminidivi Islands who, and both of whose parents, were born in those islands.
